

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-206/2013/ 11845 /A**

From:- Smti Jayashree Bora,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Smti. Suchandra Bhattacharjee,  
Principal Judge, Family Court,  
Dhubri.

Dated Guwahati, the 17<sup>th</sup> December, 2024.

Sub:- **Casual leave .**

Ref:- Your letter No. FC.XII-2/2023/362/E dated 13.12.2024.

Madam,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 16.12.2024**. The Counsellor, Family Court, Dhubri, in his absence, the Chief Judicial Magistrate, Dhubri, and in his absence, the in-charge CJM, Dhubri shall remain in charge of her Court and Office in her absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-206/2013/ 11846 /A, dated , 17-12-24**

Copy forwarded to:  
✓ 1. The Project Manager, Gauhati High Court.

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**JT. REGISTRAR (VIGILANCE)**

*Shree*